

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 68/1997

Friday this the 21st day of February, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.G. Madhavan Nair,  
Foreman (AE) (Air Engineering)  
Naval Aeronautical Inspection Service,  
Kochi. ... Applicant

(By Advocate Mr. PK Madhusoodhanan)

Vs.

1. Union of India, represented by  
its Secretary to Government,  
Ministry of Defence, New Delhi.
2. Flag Officer Commanding-in-Chief,  
Headquarters, Southern Naval Command,  
Kochi. .... Respondents

(By Advocate Mr. Narasimhan for S. Radhakrishnan)

The application having been heard on 21.2.1997, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant a Foreman (AE) made a representation on 6.1.97 regarding his promotion to the post of Senior Foreman and against the proposal to appoint another person who is not in the cadre. Immediately after making the representation, the applicant has filed this application.

contd...

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-: 2 :-

2. Learned counsel for the respondents under instructions from the department submits that the respondents would consider the representation made by the applicant and give him a speaking order within a time stipulated by this Tribunal.

3. In view of the above submission, we admit the application and dispose of the same with direction to respondent No. 2 to consider A-3 representation of the applicant and pass a speaking order within one month from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 21st day of February, 1997.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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List of Annexure

Annexure A3: True copy of the representation dated 6.1.1997 by the applicant before the 2nd respondent.